

LOK SABHA DEBATES

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LOK SABHA

Friday, April 26, 1963 | Vaisakha, 6,
1885 (SAKA).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Camera Factory

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*1047. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of Commerce and
Industry be pleased to state:

(a) whether the detailed project report of camera factory to be established with collaboration of a Japanese firm has been received by the National Instruments Ltd.;

(b) if so, whether it has been considered and accepted by Government; and

(c) the amount spent for preparing the project report?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) The detailed project report has been prepared by the National Instruments Limited itself on the basis of the information furnished by the Japanese collaborators.

(b) It is still under consideration.

(c) Does not arise in view of reply to (a) above.

Shri Subodh Hansda: May I know why Durgapur alone has been selected as a proper place for locating the project?

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Shri Kanungo: Durgapur was chosen because there was a proposal for setting up an optical glass factory there and the overheads in connection with the preparation of land and townships will become economical if the two plants which are associated to each other are placed together.

Shri Subodh Hansda: When the National Instruments Limited itself has prepared the project report, may I know what is the reason for having collaboration of the Japanese firm?

Shri Kanungo: The Japanese collaboration is necessary because the know-how of camera manufacture which is very intricate is not available to this company.

Shri S. C. Samanta: The hon. Minister says that collaboration in this project survey has not been taken from the Japanese firm. May I know what sort of collaboration is contemplated for his project?

Shri Kanungo: Actually, the project report has been prepared in consultation with the proposed Japanese collaborators who have supplied the necessary drawings and process sheets. When the actual collaboration materialises, when the Government decides upon going into the manufacture programme, then the questions of technical fees, royalty, etc. will have to be discussed.

Shrimati Savitri Nigam: May I know, in view of the increasing demand of cameras, if Government is thinking of giving another licence for such a factory in the near future?

Shri Kanungo: There are many ifs and huts. I cannot say that now.

Shri Kapur Singh: Can we have some idea when this collaboration

scheme fructifies as to what is likely to be the proportion of the indigenous and the foreign components in the initial production?

Shri Kanungo: When the project is analysed, which is under consideration, then we will be able to give this information.

Ship Carrying Indian Cargo

*1048. **Shri Maheshwar Naik:** Will the Minister of Economic and Defence Coordination be pleased to state:

(a) whether it is a fact that Greek freighter bound for India, with 4000 ton cargo of steel has been held up at Port Said following repatriation of American crew;

(b) if so, the circumstances leading to the cargo being held up; and

(c) the steps taken by the Government of India?

The Minister of Supply in the Ministry of Economic and Defence Coordination (Shri Hathi): (a) and (b). No, Sir. Presumably the Hon'ble Member is referring to an American freighter, 'Bridg Hempton', which is carrying 3,888 tons of steel for the Indian Railways and has been held up at Port Said.

If so, the American crew went on strike for nonpayment of their back wages and they have since been repatriated by the U.S. Authorities.

(c) The vessel has not yet been declared as abandoned. Our Embassy in Cairo has been advised to keep watch on the situation and to take necessary action to protect Government interests.

Shri Bhagwat Jha Azad: May I know whether the Government of India is asking, due to this strike and the mismangement by the crew or by the owner of the ship, for any damages that are likely to be caused to our Government during this period?

Shri Harthi: We have asked our Embassy to Cairo to take necessary action in this matter.

श्री यशपाल सिंह: क्या मैं जान सकता हूँ कि इससे हमें कितना नुकसान हुआ है ? कारगो के देरी से पहुँचने के कारण कितना नुकसान हुआ है ?

श्री हाथी : अभी नुकसान नहीं हुआ है । लेकिन जब कारगो को अनलोड करना होगा और फिर भेजना होगा तो नुकसान होगा ।

हिन्दू धार्मिक धर्मस्व आयोग

*१०४९. **श्री भक्त दर्शन :** क्या विधि मन्त्री २३ नवम्बर, १९६२ के अतारंकित प्रश्न संख्या ७९१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) हिन्दू धार्मिक धर्मस्व आयोग में प्रतिवेदन पर, जो विभिन्न राज्य सरकारों को उनकी सम्मति जानने के लिए भेजा गया था, किस-किस राज्य सरकार ने अब तक अपनी सम्मति भेज दी है ;

(ख) शेष राज्य सरकारों से कब तक सम्मतियां प्राप्त हो जाने की आशा की जाती है ; और

(ग) केन्द्रीय सरकार उस प्रतिवेदन में की गई सिफारिशों पर क्या कार्यवाही कर रही है ?

The Minister of Law (Shri A. K. Sen): (a) The State Governments of Punjab, Gujarat, Mysore, Maharashtra and Madras and the Union territory Administrations of Delhi, Himachal Pradesh, Tripura, Andamans and Nicobar Islands and Laccadive, Minicoy and Amindivi Islands have so far communicated their opinions on the Report of Hindu Religious Endowments Commission.